

## Statement

*Production of Cotton Cloth and Staple Fibres*

Year	Cotton Cloth (in Million metres)			Staple Fibres (in thousand kgs.)				Total
	Mill Sector	Decen- tralised Sector	Total	Viscose	Acet- ate	Poly- ester	Acry- lic	
1969	4168	3538	7706	58178	461	5737	35	64411
1970	4157	3692	7849	63146	217	5331	193	68887
1971	3957	3399	7356	60740	328	5729	84	66881
1972	4245	3777	8021	77337	859	6604	..	77800
1973 (Jan/June)	2035	1555	3590	35644	279	6046	..	41969

**World Bank Conference at Nairobi**

\*38. SHRI P. S. PATIL :  
SHRI GANESH LAL MALI : SHRI  
GUNANAND THAKUR : SHRI O.  
P. TYAGI : SHRI BABUBHAI M.  
CHINAI : SHRI SITARAM KESRI  
: SHRI S. G. SARDESAI : SHRI  
SURAJ PRASAD :

Will the Minister of FINANCE be pleased to state :

(a) the details of the discussions of the World Bank Conference held at Nairobi in September, 1973.

(b) the decisions arrived at at the conference; and

(c) how far the Government of India have succeeded in getting the assistance required for various development projects in the country ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) At the Joint Annual Meetings of the World Bank and the International Monetary Fund held in September, 1973 at Nairobi, issues relating to the International Monetary Reform and Development Assistance and the role of the World Bank Group were discussed.

(bi) It was agreed that the Committee of Twenty appointed by the International Monetary Fund should present a scheme for international monetary reform by July next year. In the course of the Conference Part I member-countries of the International Development Association had agreed to contribute an annual sum of \$fi00 million towards the replenishment of IDA resources to be devoted for assis-

tance to developing countries, subject to parliamentary approvals.

(c) Such meetings are not intended to provide a forum where we seek specific assistance for our economic development, but to influence World Bank opinion on matters of concern to the developing countries.

**Expenditure on entertainment incurred by the Chairman, State Bank of India**

\*39. DR. R. K. CHAKRABARTI : SHRI.  
B. CHETTRI : SHRI SARDAR  
AMJAD ALI : MISS SAROJ  
PURUSHOTTAM

KHAPARDE : SHRI N. R. CHOUDHURY :  
SHRI C. P. MAJHI : SHRI SHOWALESS K.  
SHILLA : Will the Minister of FINANCE be pleased to state :

(a) the amount for expenditure incurred on entertainment by the Chairman, State Bank of India during the last two years;

(ii) whether the expenditure was incurred for entertaining guests on official business; and

(c) if so, what are the details thereof ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) According to the terms of appointment as approved by the Central Government, the Chairman, State Bank of India, is entitled to actual entertainment expenses subject to a ceiling of Rs. 6000 per year. The Chairman has reported that during the two year period from 1st March, 1971 to 28th February, 1973 a total amount of Rs. 7862.43

was incurred by him as against the maximum permissible ceiling of Rs. 12,000 for the two years.

(b) and (c) The Chairman has reported that the expenditure was incurred by him on a large number of occasions when he considered it necessary to do so in his capacity as Chairman. It covers refreshments, including lunches, teas and dinners, served to persons calling on the Chairman, and/or invited by him, whether at his residence or outside and also includes some incidental expenses incurred in connection with such entertainment.

#### **Decline in earnings of Nationalised Banks**

\*40. SHRI NIREN GHOSH :  
SHRI KALYAN ROY :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the earnings of the nationalised banks have gone down during the year 1972;

(b) if so, the reasons therefor;

(c) whether it is also a fact that the unsecured loans sanctioned by nationalised banks have increased during the same year;

(d) if so, the reasons therefor; and

(e) what steps have been taken by Government to improve the functioning of banks ?

THE MINISTER OF FINANCE (SHRI Y.B. CHAVAN) : (a) to (e) A Statement is laid on the Table of the House.

#### **Statement**

(a) The aggregate of the published net profit (after making adjustments for payment of bonus) of the 14 nationalised banks was Rs. 752 lakhs in 1972 which was lower than the corresponding figures of Rs. 850 lakhs of 1971, but was never-the-less higher than Rs. 690 lakhs of the year 1970.

(b) The decline in profits in 1972 as compared to 1971 was due largely to decline in credit-deposit ratio and because of the higher expenses in the initial stages in respect of newly opened branches.

(c) No, Sir. The percentage of unsecured advances to the total advances declined from 22.90% as on 31-12-71 to 22.79% as on the corresponding date o\* 1972.

(d) Does not arise.

(e) The performance of the Nationalised Banks is under constant review by both the Government and the Reserve Bank of India. Suitable guidelines, and advice are issued from time to time when these are warranted. Steps are being taken to promote economy in expenditure and simplification of procedures to improve the operational efficiency of the banks.

#### **Tax and import duty exemption granted to Shri Vijay Amritraj**

\*41. SHRISASANKASEKHARSANYAL:  
SHRI SUHRID MULLICK CHOUDHURY :  
SHRI SALIL KUMAR GANGUU : SHRI K.  
CHANDRASEKHARAN : Will the Minister of FINANCE be pleased to state :

(a) whether Government have taken any decision regarding grant of tax and import duty exemption to Shri Vijay Amritraj, India's tennis player, in connection with his winning 5,000 dollars and a sports car in the recent Volvo Tournament in the United States: and

(b) if so, what are the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K.R. GANESH) : (a) and (b) As regards exemption from import duty no such exemption has been granted on the sports car won by Shri Vijay Amritraj. However, the Ministry of Education and Social Welfare have decided to pay full duty leviable on the car by way of making an exgratia grant to the All-India Lawn Tennis Association, New Delhi, to be passed on to Shri Vijay Amritraj.

As regards exemption of the award from income tax, the question is still under examination.

#### **Sales of plots of land and flats by L.I.C.**

\*42. SHRI LOKANATH MISRA :  
SHRI CHANDRAMOULI JAGAR-  
LAMUDI : SHRI G. R. PATIL : SHRI  
KOTA PUNNAIAH : SHRI K. C. PANDA  
: SHRI DEBANANDA AMAT : SHRI K. P.  
SINGH DEO : SHRI M.S. ABDUL  
KHADER : SHRI SITARAM KESRI ;  
SHRI M. K. MOHTA ; Will the Minister of FINANCE be pleased to state :